# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 3014 ANSWERED ON 07<sup>TH</sup> AUGUST, 2025

#### **PROJECTS UNDER CRIF**

# 3014. SHRI PUTTA MAHESH KUMAR: SHRI G M HARISH BALAYOGI:

### Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

# be pleased to state:

- (a) the funds allocated/released/utilised under the Central Road and Infrastructure Fund (CRIF) to States during the last three years and the current year, State and year-wise;
- (b) the details of roads constructed and in progress in Andhra Pradesh under CRIF during the said period, including their length, cost, type and specific location;
- (c) whether the Government has received any proposals from the Government of Andhra Pradesh seeking additional proposals and funds for the construction or upgradation of State and district roads and if so, the details thereof including the response of the Government to such requests;
- (d) whether any CRIF-funded road projects in Andhra Pradesh have faced delays in execution or cost overruns and if so, the reasons therefor including the steps taken to address such delays or cost overruns; and
- (e) whether the Government has undertaken any review or audit of the quality, timeliness or outcomes of CRIF-funded road projects in Andhra Pradesh and if so, the findings thereon?

#### ANSWER

### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

# (SHRI NITIN JAIRAM GADKARI)

(a) The Government in Ministry of Road Transport and Highways allocates funds to the State Governments / Union Territories (UTs) for development and maintenance of State Roads under the Central Road & Infrastructure Fund (CRIF) Scheme as per the provisions of the amended CRIF Act, 2000.

State / UT - wise details of accrual and release of funds for development and maintenance of State roads under CRIF Scheme during the last three years and current year are at Annexure.

(b) 20 State Road projects in 691 km length costing ₹535 Crore have been completed under CRIF Scheme in the State of Andhra Pradesh during the last three years and current year.

At present, 55 State Road projects in 534 km length costing ₹1,256 Crore are under construction under CRIF Scheme in the State of Andhra Pradesh.

- (c) 57 State Road projects in 718 km length costing ₹1,928 Crore have been approved under CRIF Scheme in the State of Andhra Pradesh during the last three years and current year.
- (d) and (e) Based on the section 7A and 11 of CRIF Act, 2000, Government finalized the criteria for allocation of funds for development and maintenance of State Roads under the CRIF Scheme, which inter-alia provides for implementation of the projects to be done by the State Government along with project monitoring and quality control of works to be done at State/UT level at regular intervals.

## **ANNEXURE**

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 3014 ANSWERED ON 07.08.2025 ASKED BY SHRI PUTTA MAHESH KUMAR AND SHRI G M HARISH BALAYOGI REGARDING PROJECTS UNDER CRIF

State / UT - wise details of accrual and release of funds for development and maintenance of State roads under CRIF Scheme during the last three years and current year: -

								Amount	in ₹ Crore
Sr. No.	State/UT	2022-23		2023-24		2024-25		2025-26 (till 30.06.2025)	
		Accrual	Release	Accrual#	Release#	Accrual#	Release#	Accrual#	Release#
1	Andhra Pradesh	380.19	356.55	420.10	485.48	420.00	322.56	456.08	0.00
2	Arunachal Pradesh	147.65	183.63	167.75	238.00	168.04	269.13	185.02	0.00
3	Assam	169.64	122.82	194.65	223.24	193.55	222.59	211.69	63.74
4	Bihar	226.47	226.47	258.43	258.43	255.17	255.17	281.37	253.46
5	Chhattisgarh	281.12	86.92	320.19	353.60	322.62	177.28	358.59	0.00
6	Goa	16.26	0.00	18.47	48.16	17.79	29.70	19.56	0.62
7	Gujarat	509.31	249.12	586.35	73.79	585.01	680.70	642.03	271.17
8	Haryana	197.73	0.00	205.63	108.60	203.31	189.00	222.59	0.00
9	Himachal Pradesh	117.73	169.05	136.32	136.32	130.95	130.96	143.77	120.63
10	Jharkhand	184.96	81.56	207.57	192.64	208.51	251.61	231.56	89.91
11	Karnataka	513.13	465.27	608.06	660.91	608.81	453.85	661.87	0.00
12	Kerala	147.19	133.46	171.14	186.37	166.06	166.06	181.31	0.00
13	Madhya Pradesh	632.99	573.96	719.10	778.13	721.61	682.14	796.71	725.82
14	Maharashtra	783.19	1,084.15	886.63	886.63	891.52	891.52	987.55	0.00
15	Manipur	42.10	13.81	48.37	146.98	46.87	15.19	51.89	0.00
16	Meghalaya	47.51	43.08	54.83	78.42	55.37	61.55	60.13	0.00
17	Mizoram	38.20	10.96	43.62	35.60	43.86	55.45	48.70	0.00
18	Nagaland	31.31	28.39	35.54	46.09	35.79	32.09	39.35	0.00
19	Odisha	340.95	313.52	387.41	423.41	392.13	392.13	432.27	230.62
20	Punjab	176.96	106.84	195.33	72.04	195.97	174.52	210.67	0.00
21	Rajasthan	715.82	906.62	812.41	745.90	816.17	1120.67	901.81	382.28
22	Sikkim	14.09	17.04	16.27	28.04	16.18	21.72	17.67	0.00
23	Tamil Nadu	402.67	377.63	457.11	486.15	457.75	425.76	500.94	434.48
24	Telangana	304.27	275.89	335.09	366.38	335.58	335.59	367.17	304.79
25	Tripura	21.23	19.42	23.94	25.92	24.01	23.94	26.52	0.00
26	Uttar Pradesh	702.42	658.75	777.40	821.07	777.88	784.51	861.57	0.00
27	Uttarakhand	114.01	378.17	129.83	140.46	129.95	55.07	143.20	120.15
28	West Bengal	240.31	217.90	275.67	298.08	272.75	272.75	299.40	0.00
29	Andaman & Nicobar Islands	17.49	15.81	19.75	16.68	19.75	16.06	21.73	0.00
30	Chandigarh	6.55	0.00	7.39	0.00	7.40	0.00	8.14	0.00
31	Dadra & Nagar Haveli								
32	Daman & Diu	2.38	5.74	0.31	6.50	0.00	6.49	0.00	7.14
33	Delhi	32.06	0.00	36.31		36.31	0.00	39.94	0.00
34	Jammu & Kashmir	113.61	343.61	128.67	206.67	128.67	128.67	141.54	0.00
35	Ladakh	289.06	83.44	326.41	68.10	326.41	95.56	359.05	0.00

Amount in ₹ Crore											
Sr. No.	State/UT	2022-23		2023-24		2024-25		2025-26 (till 30.06.2025)			
36	Puducherry	10.39	7.83	11.76	9.94	11.76	9.94	12.94	0.00		

Funds to some States/UTs have been released more than the accrual of a State from the unspent balance of previous years of that State/UT.

#Including funds allocated/released for construction of ROBs/ RUBs/ Bridges on State Roads under SETU BANDHAN under CRIF Scheme

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